

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD**

This is the 20<sup>th</sup> day of August, 2018.

Misc. Contempt Petition No. 330/00057 of 2018

In

ORIGINAL APPLICATION NO. 330/01388 of 2017

Present:

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).**

Chhotey Lal Mishra, son of Shri Gurudin Mishra, R/o House No. 126/2, Bhulaikapoora, Teliyarganj, Allahabad - 211004, presently posted as Post Master Grade-II, Post Office Naini, Allahabad.

.....Applicant.

By Advocate: Shri S.K. Pandey

**VERSUS**

1. Mrs. Meera Handa, Director General (Postal Services), Dak Bhawan, New Delhi.
2. Sri Vinay Prakash Singh, Chief Postmaster General, U.P. Circle, Lucknow.

.....Respondents

By Advocate : Shri Praveen Shukla

**O R D E R**

**BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)**

Heard Shri S.K Pandey counsel for the applicant and Shri Praveen Shukla counsel for the respondents.

2. Learned counsel for the respondents submitted that order of this Tribunal dated 28.11.2017 is for disposal of representation of applicant in the light of order dated 23.07.2008 passed by Cuttack Bench of this Tribunal. This order was passed without going into the merit of the case. Accordingly, respondents have passed an order dated 31.10.2018 where Cuttack Bench judgment has been taken into consideration and it has been observed that this order is relates to employees of Odisha circle only and if applicant is aggrieved by the said order, he is at liberty to pursue the appropriate legal remedy.

3. In view of the above, we are of the opinion that order dated 28.11.2017 has substantially been complied with. Accordingly, CCP is dismissed. Notices are discharged. However, applicant is at liberty to pursue the appropriate legal remedy as per law, if still aggrieved.

(Rakesh Sagar Jain)

Member (J)

Manish/-

(Gokul Chandra Pati)

Member (A)